

13.25 hrs.

SUSPENSION OF MEMBER

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS (SHRI K. RAGHU-
 RAMAIAH): Sir, I move:

"That Shri Jyotirmoy Bosu, a
 Member of this House who has
 been named by the Speaker, be
 suspended from the service of the
 House for two days namely today
 and tomorrow."

MR. SPEAKER: The question is:

"That Shri Jyotirmoy Bosu, a
 Member of this House who has
 been named by the Speaker, be
 suspended from the service of the
 House for two days namely today
 and tomorrow."

The motion was adopted.

SHRI SHYAMNANDAN MISHRA
 (Begusarai): Under what rule is that
 motion made? Let it be a one-sided
 affair, but you must hear our point of
 order. What has happened is com-
 pletely out of order. The Minister of
 Parliamentary Affairs is out of order.
 I am raising a point of order.

SHRI S. M. BANERJEE (Kanpur):
 I am raising a point of order.

MR. SPEAKER. I have heard you
 enough. If a Member is named by
 the Speaker, and if the motion is
 made, the motion is forthwith put to
 the House, that the Member be sus-
 pended from the service of the House.

SHRI S. M. BANERJEE: This is not
 the rule. We have not framed this
 rule.

MR. SPEAKER: That is the rule.

SHRI SHYAMNANDAN MISHRA:
 I am raising a point of order. My
 submission is that no motion can be
 brought before the House in which we
 are not expected to participate.

MR. SPEAKER: The rules are that
 the motion should be put forthwith.
 The Speaker has forthwith to put the
 question.

SHRI SHYAMNANDAN MISHRA:
 Before hearing my point of order, you
 were very keen to permit the Minister
 of Parliamentary Affairs to move his
 motion. That is my grievance against
 the Chair. Although I would not use
 the same words as Mr. Jyotirmoy Bosu
 has used, my feelings are very dis-
 turbed on this, namely, the Chair does
 not give us an opportunity to express
 our point of view.

MR. SPEAKER: I have put the
 motion before the House.

I request the Hon. Member to leave
 on his own; even at this stage I request
 the Member to withdraw. (*Interrup-*
tions). It is not a question of senti-
 ment. (*Interruptions*)

13.35 hrs.

TERMINATION OF SUSPENSION OF MEMBER

SHRI SEZHIYAN (Kumbakonam):
 I move, under proviso to rule 374,
 that the suspension of Shri Jyotirmoy
 Bosu be terminated forthwith and
 that the words objected to by the
 speaker be expunged.

SHRI SHYAMNANDAN MISHRA
 (Begusarai) I support this motion.

MR. SPEAKER: This is a motion
 moved under proviso to rule 374; it is
 as follows

"I move:

"That the suspension of Mr. Jyo-
 tirmoy Bosu from the service of the
 House be terminated forthwith and
 that the words objected to by the
 Speaker be expunged."
 (*Interruptions*).